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Government of India is prepared and has always been prepared to use its good offices after the consultation with the State Governments have come to a certain stage. So, while there is no problem in calling a meeting at my level, it would serve good and practical purpose only if preliminary talks with Chief Ministers or Irrigation Ministers of respective States take place.

[Translation]

World Bank aided schemes for installing tube-wells

*42. SHRI R. P. SUMAN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total State-wise allocations made during the last three years for installing tubewells under the World Bank aided schemes; and
- (b) the allocations made to Uttar Pradesh during the last 3 years and the number of tube-wells put into operation and the number of those still under construction?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) and (b). A Statement is given below:—

Statement

(a) The allocations made by Uttar Pradesh and West Bengal where there are ongoing Public Tubewell projects with World Bank Assistance, as reported by the States, for installing tube-wells in the last three years are as follows:

(Rs. in Million)

1983-84 1984-85 1985-86

 Uttar Pradesh
 225.00
 295.00
 415.00

 West Bengal
 ...
 64.20

(b) The amount of additional Central Assistance to Uttar Pradesh on account of the Tubewells Project for the last *three* years is as follows:

(RS, IN MILLION)	
1984-85	1985-86

Phase I 20.93
Phase II 6.86 28.49 141.19

1983-84

In the Phase I of the project which was completed in June 1983, 559 tubewells were put into operation. In Phase II, 773 tubewells have come into operation upto September, 1986, and 2177 tubewells are under various stages of construction.

[Translation]

SHRIR. P. SUMAN: In reply to part (a) of the question, the figures of the allocations made by Uttar Pradesh and West Bengal for installing tubewells with World Bank Assistance have been given, but there is no mention of Madhya Pradesh theirin. I would like to know from the Hon. Minister the allocations made to Madhya Pradesh during these three years?

SHRI RAM NIWAS MIRDHA: The question asked by the Hon. Member was as to how many States were provided assistance through World Bank for the installation of tubewells. Only Uttar Pradesh and West Bengal have formulated schemes which have since been approved. Madhya Pradesh has neither submitted any schemes in this regard nor there is any scheme under the consideration of World Bank pertaining to that State. West Bengal had formulated a scheme which is now an ongoing project. Uttar Pradesh had formulated a scheme long back, Phase-I of which is already over and phase-II is currently in progress for which the World Bank has given a large amount of assistance to the Sta te.

SHRI R. P. SUMAN: Mr. Speaker Sir, my second supplementary is like this. As you know, Uttar Pradesh is a very backward State, especially eastern U. P. is very backward so far as irrigation is concerned. Therefore, there is need to install more tubewells there as a special case. I would like to know from the Hon. Minister whether the Central Government would allocate additional funds

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to the Uttar Pradesh Government for the installatiation of more tubewells with a view to removing the backwardness of eastern Uttar Pradesh in the field of irrigation and if so, the time by which it will be done?

SHRI RAM NIWAS MIRDHA: Sir, under phase-I of this scheme, the Uttar Pradesh Government have installed tubewells Varanasi, Ghazipur and in Azamgarh, Allahabad districts. Under Phase-II, which is currently in progress, a number of districts of eastern U. P. are being covered. If the Hon. Member want, I shall give him the We want this scheme to run very smoothly because the World Bank Team which had visited there have expressed satisfaction over the progress of this scheme and have said that the project is progressing smoothly and will yield benefits. In phase-II there is even some saving of funds and it will facilitate the installation of additional tubewells. I think, a very large part of eastern U. P. will be covered under this phase.

SHRI MOHD. AYUB KHAN: Mr. Speaker, Sir, there is acute shortage of water in Jhunjhunu and Sikar districts of Rajasthan. The people of that area have been longing for water for centuries. Our Hon. Minister comes from Rajasthan. Has he any scheme to install tubewells in these two districts for the benefit of the farmers?

MR. SPEAKER: I can tell you this much that data has been completed there in this regard.

SHRI RAM NIWAS MIRDHA: Sir, this is a special scheme which was submitted by the Uttar Pradesh Government and West Bengal Government some years back and we had obtained assistance by sending it to the World Bank. The Government of Rajasthan has a number of other schemes and many more can be chalked out, through which tubewells and other means of irrigation can be provided not only in these two districts but in other districts too. But they have not so far submitted any such scheme to the Central Government for its onward submission to the World Bank.

SHRI RAMSWAROOP RAM: Mr. Speaker, Sir, the planning Commission had issued a directive at the State level to set up State Tubewell Organisations in the States to start tube-well schemes. On the basis of that directive, Bihar State Tubewell Corporation was set up in Bihar. But I am sorry to say that that corporation has been wound up due to financial crisis. Now, neither there is any office nor the corporation. I think, not even 10 per cent of the tubewells installed have actually worked. Government funds worth crores of rupees have been spent on them. Mr. Speaker, Sir you had gone to Gaya and you know that that is a rocky area. Irrigation facilities and drinking water to the people of that area can be provided only through State tubewells, but alas, such a big organisation has been wound up. I would like to know from the Hon. Minister whether the Central Government are considering to give some financial aid to the Bihar State Tubewell Corporation with a view to reviving it?

SHRI RAM NIWAS MIRDHA: Mr. Speaker, Sir, the Government of Bihar has formulated a tubewell scheme which has been sent to the World Bank. The scheme has an outlay of 68 million dollars. I am glad to inform the House and the Hon. Member, through you, that the World Bank has approved that scheme and an agreement will be signed soon. Thus, what the Hon. Member wants, would be achieved.

[English]

SHRI BASUDEB ACHARIA: Sir, may I know from the Hon. Minister whether any amount has been allocated for the current year for construction of tubewells in the States of Uttar Pradesh and West Bengal?

SHRI RAM NIWAS MIRDHA: Sir, as I have mentioned in my original reply also, Rs. 64.20 million had been provided for West Bengal scheme in 1985-86. I do know how much has been provided for this year, but the scheme in an on-going one. We are, however, experiencing some difficult es and the World Bank's team which visited in June 1986, has expressed concern about the delay in the implementation of the project. The latest information we got was that all the engineers, including the

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Chief Engineer, have been on strike for the last three months and not much progress due to that and other reasons is taking place.

India's performance at Asian Games, Seoul

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*43. SHRI SHARAD DIGHE: DR. G. S. RAJHANS;

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state;

- (a) whether Government have taken note of the overall disappointing performance of India at the Asian Games at Seoul except the performance of Miss P. T. Usha and a few others, gathering only five golds;
- (b) if so, the reasons for such a poor performance;
- (c) whether Government propose to constitute a high powered Committee to go into the causes of such a performance;
 - (d) if so, the details thereof; and
- (e) the details of the special steps proposed to be taken to improve India's performance at the next Asiad in 1990?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINIS-TRY OF HUMAN RESOURCE DEVE-LOPMENT (SHRIMATI MARGARET ALVA): (a) to (e). A detailed report on various aspects of the participation of the Indian contingent in the X Asian Games is expected to be received from the Indian Olympic Association. On receipt of its report. measures required to be taken for the improvement of performance of Indian sports-persons in international tournaments in the future including Assian Games, 1990 will be considered in depth by Government in consultation with experts in the field.

SHRI SHARAD DIGHE: Sir, the only answer given to all the five parts of my ques-

tion is that a report of the Indian Olympic Association is awaited. The team has returned about a month ago and nearly a month ago the Hon. Minister for Human Resource Development, Shri P. V. Narasimha Rao in his interview had said the same thing that the Government was awaiting the full report of the members of the contingent and officials who returned here from Seoul.

As far as these Asian Games are concerned, international sporting success always a legitimate and very important source for nurturing nationalist feeling and pride. This year many have said that even the result is a matter of shame for India. Only five gold medals have been gathered by the country of eight hundred million people and it gathered fifth place whereas China and South Korea have got 94 and 93 gold medals. In these circumstances even the prospects of performance in 1990 also appears to be very bleak. In view of this will the Government take a very serious view of the matter and expedite taking prompt steps to improve our performance significantly in the next Asian games?

SHRIMATI MARGARET ALVA: I share the concern not only of the Member but also of everybody else who has expressed his opinion. We are not satisfied with what has been done and I can assure the Member that the Government is as much concerned and involved in finding an answer and seeing that our standards improve. I can only say this that IOA was responsible to submit a detailed analysis and report of each one of the events in which we participated, have reminded them thrice and they have promised that within the next two weeks final report would be ready and only then I can say what the follow up should be immediately.

SHRI SHARAD DIGHE: Some of the ills be setting Indian sports are very obvious viz., inadequate infrastructure at all levels, inadequate incentive to sports men and women and nepotism, if not corruption, among the administrators and selectors. If these are (Interruptions). These are obvious ills. Why should the Government wait for the report of the Sports Committee? Why